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S.O (Est)
Date 13.2.25

Declaration of Assets and Liabilities

Year 2024-25

I, SANJEET KUMAR, son/daughter/wife of DINESH MISTRY

aged 32 years, belonging to B.L.A.S

service and presently working as A.S.O

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	ACHALA SHARMA				
		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	30,000/-	10,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Saving A/c - 44,000/- FD IN SBI - 2,00,000/-	Saving A/c - 50,000/- FD in SBI - 1,00,000/-			
(iii)	Bonds, Debentures and Shares in companies	SGB-54m	NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC N. - (Annual Premium) 1-15478/- 2-38403/- 3-R.P Postable 4-500 P. 03 4-500 P. 03	RD in Post office 1000-Pm SLP-1500 Pm			
(v)	Motor Vehicles (details of make, etc.)	Honda Active N-2003 E9957	-			
(vi)	Jewellery (give details of weight and value)	Gold 80 Grams Silver 250 Grams	Gold 100 Grams Silver - 300 Grams			
(vii)	Other assets, such as values of claims / interests	Mobile, Laptop AC gender Heater and other things hold	Mobile, AC and other things hold			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral Land (to joint family)	Will			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Paternal house to joint family	-			
(v)	Others (such as interest in property)	-	-			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	
	(f) Other dues, if any	-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filed tax Returns for PY-2023-24 PAN - EJYPK5694B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	
	(iii) Sales Tax [Only in case of proprietary business]	-	
	(iv) Property Tax	-	

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Sanjeet Kumar*

Name of Employee: *SANJEET KUMAR*

Designation: *A.S=O*

Department: *BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT*

Place: *PATNA*

Date: *03/02/2025*

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.